

MANIPUR**GAZETTE**

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 236

Imphal, Tuesday, October 13, 2025

(Asvina 21, 1948)

**GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)**

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 12th October, 2026

No.DR/2/2026-DP-DP: In supersession of this Department Order No.23/48/2018-Misc/DP dated 7th December, 2021 and in exercise of powers conferred by the proviso to Article 309 and Clause 5 of Article 148 of the Constitution, read with Rule 6 of the Central Civil Services (Classification, Control and Appeal) Rules, 1965, as adopted, the Governor of Manipur is pleased to direct that all posts under the State Government of Manipur shall be classified as follows with immediate effect:

Sl. No.	Description of Posts (Pay Matrix, ROP 2019)	Classification of Posts
1.	All posts carrying Pay Level 9, Level 10, Level 11, Level 12, Level 13, Level 14, Level 15 and Level 16 of the Pay Matrix.	Group – A
2.	All posts carrying Pay Level 7 and Level 8 of the Pay Matrix.	Group – B
3.	All posts carrying Pay Level 2, Level 3, Level 4, Level 5 and Level 6 of the Pay Matrix.	Group – C
4.	All posts carrying Pay Level A, Level B and Level 1 of the Pay Matrix.	Group – D

Note:

(i) "Pay Level" in relation to a post means the level of the post in the Pay Matrix prescribed under the Manipur Services (Revised Pay) Rules, 2019.

(ii) Proposals for conferment of Gazetted status should be considered by the Administrative Departments in consultation with the Department of Personnel and the Finance Department (PIC).

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary(DP),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
NGANGBAM ROBEN SINGH
Date: 13-10-2026
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